

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION No.4783
TO BE ANSWERED ON 29.03.2023**

STATUS OF ROBS/RUBS/MANNED/UNMANNED LEVEL CROSSINGS

†4783. SHRI KANAKMAL KATARA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of Railway Over Bridges (ROBs), Railway Under Bridges (RUBs) and manned/unmanned level crossings under construction/pending in the country, State-wise including Rajasthan;**
- (b) whether the said projects are being implemented as per schedule;**
- (c) if not, the reasons for delay in implementation of the said projects, project-wise;**
- (d) the number of ROBs/RUBs sanctioned and operational in the country including Rajasthan along with the current status thereof; and**
- (e) the time by which the said projects are likely to be completed?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): As on 01.04.2022, 3834 Nos. of Road Over Bridges (ROBs) and 11806 Nos. of Road Under Bridges (RUBs) (including 217 ROBs & 1746 RUBs in the State of Rajasthan) are operational in the country. Further

199 ROBs and 705 RUBs (including 13 ROBs & 74 RUBs in Rajasthan) are completed in financial year 2022-23 till Feb'2023.

There are 1660 Nos. of ROBs and 2404 Nos. of RUBs (including 85 ROBs and 365 RUBs in Rajasthan) sanctioned in the country which are in various stages of implementation. State-wise details are appended.

All Unmanned level crossings (UMLCs) on Broad Gauge (BG) network of Indian Railway have been eliminated by 31.01.2019. Replacement of level crossings (LCs) is done by providing ROBs/ RUBs in lieu of LCs or through direct closure (for low traffic LCs) by diversion of road traffic to nearby ROB/RUB/ LC, which is a continuous process and taken up by Railways in phases depending on its priority, feasibility and availability of funds (except LCs on National Highway Corridors and LCs where State Govt. / Road Owning Authority / Local Authority want to take up the works at their own cost).

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities and availability of funds. All these factors affect the completion time of the projects / works. Therefore, it is not feasible to fix definite timelines for completion of ROB/RUB works.

APPENDIX REFERRED TO IN REPLY TO PARTS (a) to (e) OF UNSTARRED QUESTION NO. 4783 BY SHRI KANAKMAL KATARA TO BE ANSWERED IN LOK SABHA ON 29.03.2023 REGARDING STATUS OF ROBS/RUBS/MANNED/UNMANNED LEVEL CROSSINGS

(a) to (e): State wise details of ROBs & RUBs/Subways works in various stages of implementation in the country are as under;

SN	State	ROBs	RUB/ Subways
1	Andhra Pradesh	63	155
2	Assam	9	14
3	Bihar	94	84
4	Chhatisgarh	43	66
5	Delhi	10	6
6	Goa	3	1
7	Gujarat	142	279
8	Haryana	62	148
9	Jammu & Kashmir	1	22
10	Jharkhand	39	104
11	Karnataka	58	23
12	Kerala	94	5
13	Madhya Pradesh	123	139
14	Maharashtra	176	209
15	Odisha	151	54
16	Puducherry	1	0
17	Punjab	26	48
18	Rajasthan	85	365
19	Tamilnadu	115	200
20	Telangana	47	56
21	Uttar Pradesh	230	340
22	Uttarakhand	4	4
23	West Bengal	84	82
Total		1660	2404
